

**FORM A**  
**PUBLIC ANNOUNCEMENT**

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

**For the attention of the Creditors of SAFE CARGO MOVERS PRIVATE LIMITED**

| RELEVANT PARTICULARS |                                                                                                                                       |                                                                                                                                                                                                                                                                                                                                                                                      |
|----------------------|---------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.                   | Name of Corporate Debtor                                                                                                              | <b>SAFE CARGO MOVERS PRIVATE LIMITED</b>                                                                                                                                                                                                                                                                                                                                             |
| 2.                   | Date of Incorporation of Corporate Debtor                                                                                             | 20/10/2011                                                                                                                                                                                                                                                                                                                                                                           |
| 3.                   | Authority under which Corporate Debtor is Incorporated / Registered                                                                   | ROC - Kolkata, West Bengal                                                                                                                                                                                                                                                                                                                                                           |
| 4.                   | Corporate Identity No. / Limited Liability Identification No of Corporate Debtor                                                      | U74999WB2011PTC168764                                                                                                                                                                                                                                                                                                                                                                |
| 5.                   | Address of the registered office and Principal Office (if any) of Corporate Debtor                                                    | 7/11/A, Bijoygarh Colony, Jadavpur Kolkata – 700032, West Bengal                                                                                                                                                                                                                                                                                                                     |
| 6.                   | Insolvency commencement date in respect of Corporate Debtor                                                                           | 18/04/2022                                                                                                                                                                                                                                                                                                                                                                           |
| 7.                   | Estimated date of closure of Insolvency Resolution Process                                                                            | 15/10/2022 (the 180 <sup>th</sup> day from CIRP commencement date)                                                                                                                                                                                                                                                                                                                   |
| 8.                   | Name and registration number of the Insolvency Professional acting as Interim Resolution Professional                                 | Surendra Kumar Agarwal,<br>IBBI/IPA-001/IP-P00825/2017-18/11401                                                                                                                                                                                                                                                                                                                      |
| 9.                   | Address and E-mail of the Interim Resolution Professional, as registered with the Board                                               | Bhawani Enclave, 3D, 99C Girish Ghosh Road, Liluah, Howrah -711204<br><a href="mailto:surendraca@gmail.com">surendraca@gmail.com</a>                                                                                                                                                                                                                                                 |
| 10.                  | Address and E-mail to be used for correspondence with the Interim Resolution Professional                                             | Surendra Kumar Agarwal<br>18 Rabindra Sarani, Poddar Court, Gate No. 1, 8 <sup>th</sup> Floor, Room No. 816, Kolkata -700 001<br>E-mail: <a href="mailto:cirp.scmpl@gmail.com">cirp.scmpl@gmail.com</a>                                                                                                                                                                              |
| 11.                  | Last date for submission of claims                                                                                                    | 02/05/2022                                                                                                                                                                                                                                                                                                                                                                           |
| 12.                  | Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional  | Name the class (es): Nil as per the available information with IRP                                                                                                                                                                                                                                                                                                                   |
| 13.                  | Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class) | N. A                                                                                                                                                                                                                                                                                                                                                                                 |
| 14.                  | (a) Relevant Forms and<br><br>(b) Details of Authorized Representatives are available at:                                             | Web link: <a href="http://www.ibbi.gov.in/home/downloads">www.ibbi.gov.in/home/downloads</a><br>Physical Address:<br>18, Rabindra Sarani, Poddar Court, Gate No. 1, 8 <sup>th</sup> Floor, Room No. 816, Kolkata -700 001<br>E-mail: <a href="mailto:cirp.scmpl@gmail.com">cirp.scmpl@gmail.com</a><br><br>Details of AR are available at the address mentioned in Item No 13 above. |

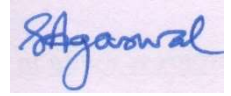
Notice is hereby given that the National Company Law Tribunal, Kolkata has ordered the commencement of a corporate Insolvency Resolution Process of the **Safe Cargo Movers Pvt. Ltd.** on **18/04/2022**.

The creditors of **Safe Cargo Movers Pvt. Ltd.** are hereby called upon to submit their claims with proof on or before **02-05-2022** to the Interim Resolution Professional at the address mentioned against entry No. 10.

The Financial Creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A Financial Creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of Authorized Representative from the Insolvency Professionals listed against entry No.13 to act as Authorized Representative of the class in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.



Surendra Kumar Agarwal  
Interim Resolution Professional of Safe Cargo Movers Pvt. Ltd.  
Reg No IBBI/IPA-001/IP-P00825/2017-18/11401  
Bhawani Enclave, 3D, 99C Girish Ghosh Road,  
Liluah, Howrah- 711204, West Bengal

Date : 19/04/2022

Place : Howrah